

[16 March, 2001]

RAJYA SABHA

Aanganwadi Centres in H.P.

†*309. SHRI KRIPAL PARMAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Himachal Pradesh Government had sent a proposal on 15th July, 1999, seeking clearance to open 125 Aanganwadi Centres in Shimla urban area under Inegrated Child Development Scheme, as the population of Shimla is 1.25 lakhs;

(b) whether the State Government had also requested through its letter dated 14th October, 1999, for clearance of the proposal submitted earlier, to set-up 2487 additional Balwadi Development Centres in the entire State under the said scheme; and

(c) if so, the action taken thereon?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) No, Sir. However, a proposal for opening of 13 Anganwadi Centres in towns of Shimla district was received in the Department in December, 1999. Also, another proposal was sent by State Government of Himachal Pradesh in November 1999 to set up 2487 additional Anganwadi Centres in the State.

(c) the State Government has not furnished the requisite information for sanctioning of additional Aanganwadi Centres.

Diversion of Manpower from ICDS

*310. SHRI SANJAY NIRUPAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a large number of vacancies in all grades/cadres of Integrated Child Development Scheme (ICDS) functionaries are existing and are mismatched due to their short recruitment and the functionaries have been deployed/diverted to other fields for non-ICDS work;

(b) if so, the reasons for showing scant regard to ICDS work and whether there is any proposal to enquire into the matter, to improve the working of ICDS; and

(c) if not, the reasons therefor?

†Original notice of the question was received in Hindi.